NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/671/(IB)/2017

NAME OF THE PETITIONER(S)

: NEWGEN DIGITAL WORKS PVT LTD

NAME OF THE RESPONDENT(S)

: I LOVE DIAMONDS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Sti Charla Rangaraja Athibern Vijay A.K

Caernel for Operational Cereditar

Attitude

?. TKBhaskae Vikram-p-Jain Shwetha Vasudevan

coursel for corporate debtor

Invetta

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted preliminary arguments for admission of the petition for the purpose of hearing. The petition is admitted for hearing. Counsel for the Corporate Debtor is directed to file reply before next date of hearing by providing copy to the other side. Matter is posted for arguments. Put up on **18.12.2017 at 10.30 A.M.**

MEMBER (JUDICIAL)

ghk